

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS):
(a) Milk produced and marketed by dairies in organized sector from cows and buffalos is tested for its fat, SNF (solid not fat) and quality by the respective dairies/collection centres before procurement and selling to the consumers.

Mahatma Gandhi Institute of Rural Industrialization, Wardha (Maharashtra), an institution under the purview of Khadi and Village Industries Commission, has conducted testing of samples of cow urine for proposing standards for 'Gomutra'.

(b) The scientists of Centre for Rural Development and Technology, Delhi visit rural areas in different States, including villages of Haryana, for various studies. However, no report on economic independence based on organic manure and cow products has been prepared at the Centre.

(c) and (d) Do not arise.

Minimum support price of foodgrains

†3674. SHRI SHIVANAND TIWARI:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that minimum support price is declared by Government from time to time for the selling of foodgrains in the country;

(b) if so, whether any arrangements are also made on national level for procurement of foodgrains from the farmers at this price; and

(c) if so, the number of procurement centres setup in each State in the year 2008-09 and the name and quantity of foodgrains procured in each of these centres?

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commodities, including foodgrains, every year based on the recommendations of Commission for Agricultural Costs and Prices (CACP) in consultation with States and Central Ministries. Food Corporation of India (FCI) and the State Government agencies procure the foodgrains conforming to the prescribed specifications at the Minimum Support Price (MSP) and incentive bonus, if any. However, farmers are free to sell their produce either to FCI and State Government agencies at MSP or sell the same in the open market as is advantageous to them.

(c) The State-wise number of procurement centers opened by FCI and State agencies in Kharif Marketing Season (KMS) 2007-08 and 2008-09 and Rabi Marketing Season (RMS) 2008-09 and 2009-10 are at Statements-I and II respectively. (See below). Owing to large number of centres, the name and quantity of foodgrains procured in each of these centres are not maintained at the Ministry of level. However, as on 05.08.2009, procurement of rice during KMS 2008-09 has been 32.27 million tonnes while in RMS 2009-10, the procurement of wheat has been 25.29 million tonnes.

†Original notice of the question was received in Hindi.

Statement-I

State-wise number of procurement centres for Kharif Crops

Region	2007-08			2008-09 (Provisional) (as on 02.07.09)		
	FCI	State agencies	Total	FCI	State agencies	Total
Andhra Pradesh	162	634/782*	796/782*	168	321	489
Assam	20	—	20	11	—	11
Bihar	198	5343	5541	150	3361	3511
Chandigarh	—	—	—	—	—	—
Chhattisgarh	—	1533	1533	—	1333	1333
Delhi	2	—	2	2	—	2
Gujarat	—	—	—	—	9	9
Haryana	8/+232§	273	513	47	132	179
Himachal Pradesh	5	—	5	5	—	5
Jammu and Kashmir	2	—	2	15	—	15
Jharkhand	26	1	27	30	NA	30
Karnataka	—	56*	56*	—	120	120
Kerala	—	200	200	—	420	420
Madhya Pradesh	166	254/189*	420/189*	85	527	612
Maharashtra	—	752	752	—	760	760
Nagaland	—	—	—	NR	NR	NR
Orissa	610	1933	2543	69	1933	2002
Punjab	1+278§	1264	1543	208	1338	1546
Puducherry	7	—	7	12	—	12
Rajasthan	12	—	12	12	—	12
Tamil Nadu	—	1200	1200	—	1074	1074
Uttar Pradesh	148	1974	2122	302	1974	2276
Uttarakhand	—	53	53	—	52	52
West Bengal	50	1301	1351	38	1371	1409
TOTAL	1927	17742	19669	1154	14725	15879

§Centres operated jointly,

*Paddy and coarse grains

KMS 2008-09-Punjab- (5 excl + 203 jointly) = 208, Madhya Pradesh—338 + 189 C. grains = 527, Haryana (13 Excl. + 34 jointly) = 47

Statement-II

*State-wise number of procurement centres for Rabi Crops
(Updated on 15.4.2009)*

Region	2008-09 (Rabi Marketing Season)			2009-10 (Rabi Marketing Season)		
	FCI	State agencies	Total	FCI	State agencies	Total
Punjab	221	1379	1600	383 (incl. 93 shared)	1259	1642
Haryana	80 (Incl. 32 shared)	284	364	74 (incl. 34 shared)	291	365
Uttar Pradesh	978	3865	4843	515	4358	4873
Rajasthan	84	206	290	118	177	295
Madhya Pradesh	579	1038	1617	31	1173	1204
Delhi	2	—	2	4	—	4
Bihar	203	4295	4498	115	2692	2807
Himachal Pradesh	7	—	7	7	—	7
Uttarakhand	43	115	158	33	167	200
Gujarat	62	153	215	—	45	45
Chhattisgarh	—	1333#	1333	—	—	—
Jharkhand	13	—	13	15	0	15
Jammu and Kashmir	15	—	15	15	—	15
Maharashtra	—	85	85	0	85	85
TOTAL	2287	12753	15040	1310	10247	11557

#Through Co-Operatives.

**Settlement under crop insurance scheme in Maharashtra and
Andhra Pradesh**

3675. SHRI M.V. MYSURA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is contemplating to review and modify procedures under indemnifying crop losses (Five Years average yield and thresh hold yield etc.);